

22

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

I.A. 2 /2017 & IA 3/17 with  
TP. No 19/397-398/NCLT/AHM/2016(New)  
C.P. No. 49/397-398/CLB/MB/2011(Old)





Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017**

Name of the Company: Dilip Narpatlal Shah & Ors.  
V/s.  
Millenium Knit Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ADV. Vinay Bairagra	Advocate	Petitioners	
2.	ADV. Yash Jariwala			
	For Trivedi & Gupta			
3.	MR. NAVIN PARIWA	SR. ADV	RESPONDENTS	
4.	MS. PRATIK JASANI	ADV.	Respondent No 4	
3.	PAVAN S GODIAWALA	ADVOCATE	PETITIONERS	

**ORDER**

Learned Advocate Mr. Vinay Bairagra with Learned Advocate Mr. Yash Jariwala with Learned Advocate Mr. Pavan Godiawala present for Petitioners. Learned Advocate Mr. Pratik Jasani present for Respondent No. 4. None present for other Respondents

At request of Learned Counsel for Respondent.

List the matter on 08.12.2017 as a last chance.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 17th day of November, 2017.